

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

**LOK SABHA
UNSTARRED QUESTION NO. 3797
TO BE ANSWERED ON 09.08.2016**

PCPIR IN ANDHRA PRADESH

3797. SHRI Y.V. SUBBA REDDY

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is true that in principle approval has been given for setting up of petrochemical complex in the Petroleum, Chemicals and Petrochemicals Investment Region (PCPIR) in Andhra Pradesh and if so, the details thereof;
- (b) the details of PSUs that have come forward to set up the petrochemical complex in Andhra Pradesh;
- (c) the details of the anticipated investment in the petrochemical complex in the coming 2-3years; and
- (d) whether consultation have been held between the Ministry, PSUs, State Government and other stakeholders and if so, the outcome thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS,
SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L.
MANDAVIYA)**

(a) to (d) The Government of India has approved setting up of Petroleum, Chemicals and Petrochemical Investment Region (PCPIR) in the State of Andhra Pradesh (Vishakhapatnam – Kakinada) in February, 2009 and a Memorandum of Agreement (MoA) has been signed between Government of Andhra Pradesh and Government of India. Hindustan Petroleum Corporation Limited (HPCL), initially identified as Anchor Tenant, proposed an investment of about Rs. 50,000 crore for

expansion of existing refinery and setting up a greenfield refinery-cum-petrochemical complex. The fully operational PCPIR envisaged investment of Rs. 3.43 lakh crore and 11.98 lakh job opportunities. HPCL and GAIL India Ltd. have carried out a prefeasibility cum configuration study for integrated refinery cum Petrochemical complex and also a standalone Petrochemical complex. Findings of the studies have been shared with Government of Andhra Pradesh.
